

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) So far funds under the Central Road Fund have been released only for construction/development of roads and not for maintenance. The total amount allotted to the Govt. of Kerala from Central Road Fund during last three years is as under :

Year	Amount (Rs. in lakhs)
1988-89	10.06
1989-90	135.016
1990-91	150.00
	295.076

(b) and (c) The Govt. of Kerala have proposed 81 schemes costing Rs. 103.117 crores for development of State Roads under CRF programme against the augmented Central Road Fund, which has not yet materialised. But roads in the hilly areas of Melukavu in Kottayam District of Kerala have not been included therein by the State Govt.

#### Transfer Policy in Banks

4067. SHRI ROSHAN LAL : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have issued any directives to all the public sector banks both husband and wife who are in service should be posted at the same station;

(b) if so, whether this directive is being strictly implemented/followed by all banks;

(c) how many such requests are pending in Darbhanga Regional/

Zonal Manager's Offices of the Punjab National Bank; and

(d) the action taken or proposed to be taken on these requests ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) In order to enable the working couples to lead a normal family life, Government issued certain guidelines on 12-8-1987 advising the banks that subject to administrative convenience, availability of vacancies, compliance with existing instructions of the Government and agreements with the unions, etc., both the spouses if they happen to be employed in Public sector banks may be posted at the same station or at the nearby stations. Such requests are considered by the public sector banks in the light of these guidelines, transfer policy, etc.

(c) and (d) Punjab National Bank has reported that two such requests are pending at its Darbhanga Regional Office only and these could not be acceded to by it due to administrative exigencies.

#### Special duty allowance to Central Government employees in North Eastern region

4068. SHRI UDDHAB BARMAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Central Government employees in certain departments in North Eastern region are getting a special duty allowance since December, 1983;

(b) whether the Government propose to give the special duty allowance to all Central Government employees in that region regardless of all India

transfer liability;

- (c) if so, the details thereof; and  
(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POT-DUKHE): (a) to (d) Central Government Civilian employees having All India Transfer Liability are entitled to Special (Duty) Allowance on their posting in the North-Eastern Region since November, 1983. The entire scheme of the grant of Special (Duty) Allowance is, however, under review.

**Development of Beypore and Azhikkal Ports in Kerala**

4069. SHRI T. J. ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Kerala for inclusion of the development of the Beypore and Azhikkal ports under the Centrally Sponsored Schemes for the development of the minor ports;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Details of the proposals are as under:

Beypore — Stage I	Rs. 1500 lakhs
Port — Stage II	Rs. 5750 "
Total :	Rs. 7250 lakhs
Azhikkal— Stage I	Rs. 1400 lakhs

Port — Stage II Rs. 4000 "

Total : Rs. 5400 lakhs

(c) In view of non-finalization of the 8th Five Year Plan, quantum of Central loan assistance (if any) for development of minor/intermediate ports in States is not yet known.

**Bank Note Press in Karnataka**

4070. SHRI RAMCHANDRA VEERAPPA: Will the minister of FINANCE be pleased to state:

(a) whether the Government propose to set up a Bank Note Press in Karnataka;

(b) if so, whether the land for the project has been acquired;

(c) the total investment involved in the project; and

(d) the latest position of the project?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. The project is being implemented by Reserve Bank of India.

(b) Yes, Sir.

(c) The total investment estimated at the time of project approval was Rs. 417 crores excluding customs duty.

(d) Civil construction work has already started. Work relating to placement of orders for supply of equipment is under process. The first phase of the project is likely to be completed by June, 1993 and the entire project by 1994-95.